

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 532/2016

IN THE MATTER OF:

Variscon Engineering Services Pvt. Ltd.

.....Petitioner

v.

Pier-One Constructions Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e) & 434

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Kailash Chandra, Advocate

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

Vineet